

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH**  
**COURT-IV**

18. COMP.APPL/133(MB)2021  
COMP.APPL/208(MB)2021  
IN  
CP/1202(MB)2020

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **18.04.2024**

Name of the Party: Mrs. Bonita Dhawan  
Vs  
Mr. Rakesh Dhawan

Section 213, 241(1), 242(4) of Companies Act, 2013, Rule 11 of NCLT Rules, 2016

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**ORDER**

1. Mr. Vidhi Mehta i/b Mr. Aagam Doshi, Ld. Counsel for the Petitioner present through physical mode.
2. At the request of Petitioner, the matter is adjourned to **13.06.2024** for further consideration.

Sd/-

**ANU JAGMOHAN SINGH**  
**Member (Technical)**

/Dubey/

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**